

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1166
ANSWERED ON:29.11.2006
UTILISATION OF FUNDS UNDER CENTRALLY SPONSORED SCHEMES
Murmu Shri Hemlal

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government proposes to release second instalment only after ninety per cent utilisation of funds released earlier for Centrally sponsored schemes;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government has identified the States where the released funds under Centrally sponsored schemes have not been utilised;
- (d) if so, the scheme-wise details of the funds released and utilised / un-utilised therefrom under Centrally sponsored scheme during the last three years and the current year; and
- (e) the action taken by the Union Government against the States which have failed to utilise the released funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (b): No Sir, there is no such proposal under consideration of the Government at the present.

(c) to (e): Centrally Sponsored Schemes (CSS) are formulated by the Central Ministries/Departments, in consultation with the State Governments/Union Territories and are implemented by the State Governments/Union Territories/their agencies. The modality in respect of the implementation of Centrally Sponsored Schemes are worked out by the concerned implementing Ministries/Departments of Central Government. These schemes are monitored by the administrative Ministries concerned.